

Ex-Railway Employees of Assam

899. **Shri H. N. Mukerjee:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Railwaymen originally appointed in the Assam Rail Link Project during 1947-48 were discharged in 1950 and subsequently reappointed in the South-Eastern Railway as fresh entrants; and

(b) whether any decision has been or is being taken on their representation for restoration to them of continuity of service and its concomitant benefits?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes, they have been treated as fresh entrants for all purposes except that their pay has been fixed at suitable stages taking into account the experience gained by them on the Assam Rail Link Project.

(b) No proposal is under consideration.

कुतुबरोड नई दिल्ली की सफाई

६००. **स्वा.मी. रामानन्द शास्त्री :** क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को मालूम है कि नई दिल्ली रेलवे स्टेशन से कुतुब रोड होने हुये सदर बाजार को जाने वाले मार्ग पर बजीराबाद के पाम रेलवे लाइन के किनारे इतनी अन्दगी रहती है कि जिसकी बदबू के कारण उधर से निकलना कठिन हो जाता है; और

(ख) यदि हाँ, तो सरकार ने उस स्थान की सफाई के लिये क्या किया है ?

स्वास्थ्य मंत्री (श्री करमरकर) :

(क) यह बदबू कुतुब रोड के कूड़ा-कचरा जमा करने की जगह से आती है ।

(ख) उस स्थान को अंतरित करने की एक योजना तैयार हो गई है जो दिल्ली प्रशासन के विचाराधीन है ।

Paradip Port Railway Line

901. { **Shri Sanganna:**
Shri P. G. Deb:

Will the Minister of Railways be pleased to state:

(a) whether there is a proposal to lay a railway line from Cuttack to Paradip Port for the development of the Port and transport of iron ore to Rourkela Steel Plant;

(b) whether there is a proposal to construct a railway line from Rajuan-dagasu Railway Station on the South Eastern Railway Zone to Malkangiri via Jagdalpur and Jeypore for the implementation of the Dandakaranya Scheme for the resettlement of the displaced persons from the East Pakistan; and

(c) if so, with what results?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No, Sir.

(b) Presumably the Honourable Member is referring to Rajnandgaon on the South Eastern Railway.

There is no such proposal under consideration at present.

(c) Does not arise.

Jute Cultivation

902. **Shri Rajagopala Rao:** Will the Minister of Food and Agriculture be pleased to state whether there has been any request from Srikakulam Jute Market Committee in Andhra either to Government of India or to the Central Jute Committee for financial assistance?

The Minister of Food and Agriculture (Shri A. P. Jain): The Government of India have not received any request from Srikakulam Jute Market Committee in Andhra for financial assistance. Such a request was, however, received by the Indian Central Jute Committee in December, 1956 and the Jute Committee had replied that in view of the fact that the Committee had agreed to give financial assist-

ance to Andhra State for improvement of Bimlipatam Jute, it was not possible for them to give any separate financial assistance to the Srikakulam Jute Market Committee in Andhra State.

Railway Porters

903. Shri Radhamohan Singh: Will the Minister of Railways be pleased to state:

(a) whether there has been any change in the scheme of Railway porters (i) engaged for Railway work and (ii) passengers work;

(b) the nature of system for porters at present in vogue;

(c) whether those engaged in Railway work are treated as Railway employees;

(d) if not, why;

(e) whether the Railway Porters have formed their own co-operatives for mutual benefit and better service and discipline;

(f) if so, at what places; and

(g) whether Government render any help or encouragement to these Co-operatives?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). The porters licensed for carrying passengers' luggage were previously licensed through contractors at many stations. They are now directly licensed by the Administration at most stations.

At the remaining stations also the direct licensing of porters is proposed to be introduced.

At certain stations these porters previously employed under the contractors were doing also part-time railway work, i.e. handling of parcels, booked luggage, etc. Now they are generally required to do only the passengers' work, the railway work being done generally through contractors employing separate labour. Where the licensed porters do any railway work on a part time basis

they are paid at the rates prescribed for the purpose.

(c) and (d). No, as they are mainly employed on a work i.e. carrying of passengers' luggage, which is not the direct responsibility of the Railway.

(e) and (f). Such societies are known to have been formed at Lucknow Cantt. and Lucknow Charbagh stations of the Northern and the North-Eastern Railways, respectively.

(g) Although these societies are not recognised by the Railway Administration, not being unions of railway employees, any representations put forward by them are looked into.

Hill Allowance

904. Shri Jadhav: Will the Minister of Railways be pleased to state:

(a) whether hill allowance was being given to the Railway personnel at Igatpuri proper to the year 1956;

(b) if so, whether it is being continued; and

(c) if not, the reasons therefor?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No, Sir.

(b) Does not arise.

(c) In the matter of grant of Hill Allowance, the classification of the State Government is followed. Igatpuri has not been classified by the State Government as a Hill Station for the purpose of grant of compensatory allowance, nor are the State Government giving any Hill Allowance to their staff stationed at Igatpuri.

Agartala Municipality

905. Shri Dasaratha Deb: Will the Minister of Health be pleased to state:

(a) the major items of reconstruction programme proposed to be undertaken by Agartala Municipality during 1957-58;

(b) the total amount expected to be spent on each item; and